GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:776 ANSWERED ON:01.03.2013 INCLUSION OF CASTES IN SCHEDULED TRIBES LIST Danve Shri Raosaheb Patil;Deshmukh Shri K. D.

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government has received proposals from some States/UTs for inclusion of certain castes in the list of Scheduled Tribes (STs);

(b) if so, the details thereof indicating the proposals received in this regard from States/UTs for including Gowara, Gowari castes of Madhya Pradesh and Dhangar/ Dhangad community of Maharashtra during the last three years and till date, State/ UT-wise; and

(c) the action taken by the Government thereon along with the present status thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a): Yes, Madam.

(b): A Statement indicating the State-wise/UT-wise number of proposals is enclosed. No proposals have been received for inclusion of "Gowara, Gowari" communities from the Government of Madhya Pradesh.

The Government of Maharashtra has not recommended inclusion of "Dhangar" community in the list of the STs of the State. The "Dhangad" community has already been notified as Scheduled Tribe at S. No. 36 "Oraon, Dhangad" in the list of STs of Maharashtra.

(c): The proposals were processed as per the prescribed modalities.